

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
659/433-439/PB/2016
CA/921/2018

IN THE MATTER OF:
BCC Fuba India Ltd.

...PETITIONER

Vs.

M/s. SBJ Exports and MFG Pvt. Ltd.

...RESPONDENT

Section
U/s 433, 434 & 439 in Liq.

Order delivered on 22.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant:

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned to **03.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)